

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 292 of 2013

Dated : 5th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

ORDER

Mr. M.G. Ramachandran, the learned counsel appearing for the Respondent is filing his reply by tomorrow after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is directed to file the same on or before 02.01.2014 after serving copy on the other side.

Post the matter for hearing on **16.01.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs